## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## APPEAL Nos. 11 & 49 OF 2014

Dated: 30th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 11 of 2014

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IA no. 14 of 2014

In the matter of

Indian Wind Power Association ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission

& Ors. .... Respondent(s)

Appeal No. 49 of 2014

&

IA no. 85 of 2014

In the matter of

Indian Wind Turbine Manufacture's Association ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. B.C. Jhiruvengadam

Mr. Darpan for R.2 to 6

Mr. Anand K. Ganesan for R.1

## ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same after serving copy on the other side.

Post these matters for hearing on **07.07.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam) Chairperson